

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/s AJANTA PAPER AND GENERAL PRODUCTS LIMITED**

Sr. No	Particulars	Details
1	Name of corporate debtor	Ajanta Paper and General Products Limited
2	Date of incorporation of corporate debtor	23 rd February, 1962
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Mumbai) under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21010MH1962PLC012282
5	Address of the registered office and principal office (if any) of corporate debtor	Village Vadavali Taluka Kalyan Kalyan Thane - 421301
6	Date of closure of Insolvency Resolution Process.	January 02, 2023
7	Liquidation commencement date of corporate debtor	Order pronounced on January 02, 2023 (Order received on January 11, 2023)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Raj Kumar Dad IP Reg. No: IBBI/IPA-001/IPP00537/2017-18/10962
9	Address and e-mail of the liquidator, as registered with the Board	Address: 302 L Wing, Shree Sankeshwar Nagar Society, SV Road Ashok Van Dahisar East, Mumbai City, Maharashtra - 400068 Email: rajkdad@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: 410, 4 th floor, Bluerose Industrial Estate, Near Metro Mall and Tata Power Petrol Pump, Western Express Highway, Borivali (E) - 400 066 Email: rpajantapaper@gmail.com
11	Last date for submission of claims	February 10, 2023



Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **M/s Ajanta Paper and General Products Limited** on **January 02, 2023 (Order received on January 11, 2023)**.

The stakeholders of **M/s Ajanta Paper and General Products Limited** are hereby called upon to submit their claims with proof on or before **February 10, 2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Liquidator of Ajanta Paper and General Products Limited

Reg No: IBBI/IPA-001/IPP00537/2017-18/10962

AFA No. **AA1/10962/02/171123/104819**

valid till: November 17, 2023

Date: January 14, 2023

Place: **Mumbai**